

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/7/2016
NAME OF THE PETITIONER(S) : Kuberan N & 3 Others
NAME OF THE RESPONDENTS : Srivari Mutual Benefit Finance Ltd & 7
others
UNDER SECTION : Sec 634A

ORDER

Present: Ld. Counsel Shri. Niranjana for the Petitioners.

None for the Respondents.

List the petition along with TCP/5/2016 for hearing on **29.05.2024**.

Registry is directed to delete the name of Shri. A M Sridharan, who is shown to have been representing the Respondent No. 2 has already withdrawn his vakalatnama.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)